

# HIGH COURT OF ORISSA: CUTTACK

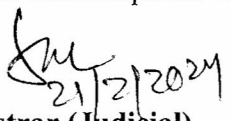
Notice No. OHC-COMP-PRCMNT-0001-2022- 244, Dated: 21.02.2024

## NOTICE OF TENDER FOR SUPPLY AND INSTALLATION OF 10 (TEN) NUMBER OF GOOD QUALITY COMPUTER TABLES AND COMPUTER CHAIRS

High Court of Orissa, Cuttack invites bids in sealed envelope addressed to The Registrar (Judicial) for supply, installation, testing, commissioning & maintenance of 10 (ten) numbers of good quality computer tables and computer chairs with one year warranty under the following terms and conditions:-

1. Supply and installation of 10 (ten) numbers of good quality computer tables and computer chairs with one year warranty is to be made by the successful bidder within **seven days after award of the purchase-cum-work order.**
2. The bidder must mention the make and model of the quoted product.
3. The bidder must provide all necessary support services for the supplied items till expiry of warranty period, if any.
4. In case where the aforesaid items become non-functioning during the validity of warranty period, the successful bidder must replace the same with new one.
5. The validity of the bid is 180 days.
6. Price quotations and technical specification (make and model of the quoted product) should be submitted only by hand/Registered Post in two sealed envelopes to the **Registrar (Judicial), High Court of Orissa, Cuttack-753002** by **15.03.2024**. Quotations received after last date and time of submission shall not be considered. Price bids of technically qualified bidders shall be opened in presence of representatives of bidders on 16.03.2024 at 2.00 PM.
7. Important Dates/ Time:-  
Start date: **21.02.2024;**  
Last Date of submission of price quotations: **15.03.2024 till 05.00 P.M;**  
Date and Time for opening of price quotations: **16.03.2024 at 02.00 P.M.**
8. Authorized representatives of the bidders may remain present at 2.00 PM on 16.03.2024 for witnessing the opening of price quotations.

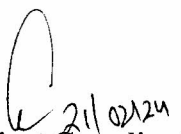
9. The Court shall take into consideration eligibility of a bidder while considering the technical and price quotation.
10. The price quotation of ineligible bidders shall not be opened/ considered.
11. High Court of Orissa reserves the right to amend or withdraw any of the terms and conditions mentioned as above or to reject any or all tenders without giving any notice or assigning any reason thereof.
12. The bidder must provide the quoted model with detailed make and model of the quoted product.
13. The bidder must clearly filled up and submitted the details of **Annexure-A**.
14. High Court of Orissa reserves the right to demand additional quantity as and when required with the same price and terms and conditions.

  
21/2/2024  
**Registrar (Judicial),**  
**High Court of Orissa**

**Memo No. OHC-COMP-PRCMNT-0001-2022- 245 (2) Dated: 21.02.2024**

Copy forwarded for publication in:

1. High Court of Orissa Notice Board for kind information
2. High Court of Orissa Website for kind information.

  
21/02/24  
**Central Project Coordinator**  
**High Court of Orissa**

**ANNEXURE-A****BIDDER INFORMATION/ ELIGIBILITY CRITERIA**

Registered Name of the Firm / Company, etc.:		
Address of the Registered Office of the Firm / Company, etc.:		
Telephone	Phone:                      Fax:	Official E-Mail ID:
Address of the Service Centre in Cuttack/Bhubaneswar:		
Telephone	Phone:                      Fax:	Official E-Mail ID:
1	Contact Details of the Person in the Service Centre authorized to make communication with Orissa High Court	
2	Name	
	Designation	
	Phone/Mobile No.	
	Fax No.	
	E-Mail ID	
3	Whether make and model of the quoted product has been submitted? Yes/ No	
	Make and Model of the quoted product	
4	Company / Firm etc. Details	
	Type of Company (PSU / Pub. Ltd./Pvt. Ltd./OEM/ Authorized Business Partner, Proprietorship)	
	Company / Firm Registration No. & Date of Registration	
	Year of Incorporation / establishment	
	GST Registration Certificate	
	PAN No. (Copy to be enclosed)	
5	The bidder must have submitted make model of the items as mentioned in the bid document for supply, installation, testing, maintenance & commissioning of the items mentioned in the bid document in any Government Department / Public Sector Undertaking in the last three years	Copies of Work Orders and reference of the Contact Person (Name, Contact Number) must be attached.
6	Whether Self-Declaration of the bidder as to not black listed by any Government Department / PSU submitted? Yes/No	

7	Details of the Government Departments / Public Sector Undertakings where the firm has supplied, installed, tested, maintained & commissioned the items mentioned above along with Year	Year	Organisation
		2020-2021	
		2021-2022	
		2022-2023	
8	Copies of work order enclosed		